



Notification No.6 /2022-Estt, dated 21.10.2022

The High Court of Andhra Pradesh issued Notification No.6 /2022 on 21.10.2022 inviting applications from the candidates for filling-up 13 posts of Assistant Section Officers and conducted computer based objective type examination on 20-01-2023. Out of 13 posts, the Registry declared the provisional selection of 12 candidates and published the list on official website of the High Court on 23-02-2023. So far as one post under the category of visually impaired (women), none applied. There by it remained unfilled.

Out of the remaining 12 provisionally selected candidates only 9 candidates reported for duty. The unfilled 3 post are under the category of OC 1 post, EWS 1 post, Ex.Servicemen 1 post.

It was mentioned in the notification as well as in the selection list that if the selected candidates do not report duty, the unfilled posts would be filled with the next meritorious candidates. After considering the position of the unfilled post, the committee of the Hon'ble Judges decided to fill the post with the next meritorious candidates.

Thus the following **4** candidates are found to be the next meritorious candidates and they are provisionally selected for recruitment to the post of Assistant Section Officer.

Assistant Section Officer.

Sl. No.	Hall Ticket No.	Name of the candidate	Class/ Category
1	22010100505	DHAIRYA CHEREDDY	OC
2	22010101808	VAJRAPU NOOKARATNAM	EWS
3	22010101314	GADDE PRASHANT CHOWDARY	OC/ESM
4	22010101615	YARAMATI VENKATA SIVA	OC/VH

The provisionally selected candidates for appointment to the post of **Assistant Section Officer** shall appear before the Registrar (Administration), High Court of Andhra Pradesh, Amaravati **on 19.05.2023 at 10:00 a.m.** for verification of all the original certificates of Educational Qualifications, Caste and concessions claimed by them under Economically Weaker Sections, Ex-Servicemen, Physical Disabilities and Sports etc. The downloaded copy of this proceeding shall be produced for the certificate verification. Those candidates who produced all the valid original certificates will be issued appointment letters and they shall report for duty **on or before 22.05.2023.** The provisional selection of the candidates is subject to clear antecedents both at the time of verification as well as at the time of Police verification.

All the provisionally selected candidates shall execute a bond for Rs.5,00,000/- undertaking that they would remain the post minimum of 2 years otherwise pay the bond amount.

If any provisionally selected candidate don't join the duty within the stipulated time, the next meritorious candidate will be considered for provisional selection in the respective category of post.

AMARAVATI
DT.12.05.2023.


REGISTRAR(RECRUITMENT)
FAC. REGISTRAR (ADMINISTRATION)